- (i) supporting the urban poor for setting up micro enterprises in all urban settlements;
- (ii) provision of wage employment through creation of socially useful public assets in the jurisdiction of urban local bodies having (a) population below 20,000 and (b) population between 20,000 and 1 lakh;
- (iii) provision of employment through housing and shelter upgradation for settlements having a population between 1 lakh and 20 lakhs.

During the year 1989-90 the Government of India has made a provision of Rs. 150 crores for the Nehru Rozgar Yojana. State Governments/ Local Bodies are expected to contribute Rs. 68 crores. This would enable institutional finance to the extent of Rs. 364 crores to be availed of from Scheduled banks and HUDCO. Besides, housing finance available from banks and HUD-CO for economically weaker sections to the extent of Rs. 68 crores could also be tapped for the Programme.

2. The Jawahar Rozgar Yojana aims at providing wage employment to the rural poor. Under Nehru Rozgar Yojana also there is a wage employment component for settlements below 1 lakh population. The sharing of expenditure between the Centre and State Governments under Nehru Rozgar Yojana is the same as under the Jawahar Rozgar Yojana i.e. 80:20. In the case of settlements below 20 thousand population, the materials labour ratio is 50:50 just as in Jawahar Rozgar Yojana. However, in the case of settlements between 20,000 and 1 lakh population, the material labour ratio provided is 60:40. In both the Jawahar Rozgar Yojana and Nehru Rozgar Yojana the wages pavable would be the prevailling minimum wage applicable to the area.

Under Jawahar Rozgar Yojana there is a provision for wages to be paid partly in foodgrains. There is no such provision under Nehru Rozgar Yojana where wages are paid entirely in cash.

Financial Assistance to Group Housing Societies

573. DR. MOHD. HASHIM KID-WAI: Will the Minister of URBAN DE-VELOPMENT be pleased to state:

(a) the number of Co-operative Group Housing Societies in Delhi registered during the last three years;

(b) the number of houses and plots constructed by these societies during this period; and

(c) whether any amount and financial assistance had been given by Government to those societies and if so, the detail thereof?

THE MINISTER OF URBAN DE-VELOPMENT (SHRI MURASOLI MA-RAN): (a) 8.

(b) and (c) One society, namely Swayam Sidha Coop. Group Housing Society Ltd. has started construction of 238 flats as a demonstration project under the International Year of Shelter for the homeless. As informed by the society, Housing and Urban Development Corporation (HUDCO) have extended financial assistance to the tune of Rs. 18,48,000-.

Setting up of National Wheat Board

[©]573A. SHRI BHAGATRAM MANHAR: SHRI BIR BHADRA PRATAP SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a large number of federations have suggested to Government for the setting up of National Wheat Board to look into the problems of wheat development relating to its milling and processing etc.;

(b) if so, what are the details in this regard;

[@]Previously unstarred question 320, transferred from the 28th December, 1989

(c) Whether it is also a fact that there federations have also recommended to Government for a national survey of wheat-based food industry; and

(d) if so, what is Government's reaction thereto?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICUL-TURE (SHRI DEVI LAL): (a) to (d) Recently some suggestions have been received only from Confederation of Indian Food Trade & Industry, New Delhi in connection with development of Agro-Food Industry Development policy during 8th Five Year Plan, which interalia includes establishment of a National Wheat Board for wheat development relating to its milling and processing etc. and survey of wheat based food industry. These would be given consideration at the time of formulation of 8th Five Year Plan.

12.00 NOON

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid.

The Deputy Chairman in the Chair

श्री सुरेन्द्रजीत सिंह अहलुवालिया (बिहार): उपसमापति महोदया, कल से एक संसद सदस्य गायब है, उनका पता नहीं है... (व्यवधान)

उपसभापतिः हमारे हाउस के जो संसद सदस्य खो गए थे वह तो आ गए। लोकसभा के सदस्यों की बात लोकसभा में होगी। राम अवधेश सिंह जी पिछली शाम को आ गए। लोकसभा के जो सदस्य हैं उनके बारे में लोकसभा के सदस्य पूछे... (व्यवधान)

डा ॰ रत्नाकर पाण्डेय (उत्तर प्रदेश)ः जो संसद सदस्य गायब हैं, उनके बारे में सरकार को बयान देना चाहिए यहां पर, यह हमारी मांग है... (व्यवधान)

उपसभापति: मैंने कहा कि वह लोकसभा में पूछें... (व्यवधान) । पहले पेपर्स ले होने दीजिए।

श्री सुरेन्द्रजीत सिंह अहलुवालिया: सांसद गायब है, यह गंभीर मामला है... (व्यावधान)

THE DEPUTY CHAIRMAN: Let me finish my regular business. (Interruptions)

- let me finish my regular business first Yes, Mr. Devi Lal.
 - I. Punjab Panchayat Samitis and Zila Parishad (Temporary supersession) second Amendment Act, 1989 (No. 4 of 1989).
 - II. Report and Accounts (1988-89) of the Coconut Development Board, Cochin and related papers.

उप-प्रयानमंत्री और कृषि मंती (श्री देवी लाल): मैं निम्नलिखित पत सभा पटल पर रखता हं:----

- I. पंजाब राज्य विधान पंडल (शक्तियों का प्रत्यायोजन) अधिनियम, 1987 की धारा 3 की उपधारा (3) के अधीन पंजाब पंचायत समिति और ांजेला परिषद् (अस्थायी अधिक्रमण) दूसरा संशोधन अधिनियम, 1989 की एक प्रति (अंग्रेजी तथा हिन्दी में)। [पुस्तकालय में रखा गया। देखिए सं॰ एल॰ टी॰ 248/89]
- II. नारियल विकास बोर्ड अधिनियम, 1979 की धारा 17 की उपधारा (4) और धारा 15 की उपधारा (4) के अधीन निम्नलिग्वित पत्नों की एक-एक प्रति (अंग्रेजी तथा हिन्दी मे):—
- (i) 1988-89 के वर्ष के लिए गारियल विद्यास बोर्ड, कोचीन का वार्षिक प्रतिवेदन और लेखे और उन पर लेखा परोक्षा प्रतिवेदन । [पुस्तका -लय में रखा गया। देखिए सं॰ एल॰ टो॰ 76/89]
- (ii) 1988-89 के दर्ष के दौरान नारियल विकास बोर्ड के क्रियाकलाप और उपलब्धियां।
- (iii) 1988-89 के वर्ष के लिए नारियल विकास बोर्ड के कार्यकलापों प्रंबंधी वार्षिक प्रतिवेदन की प्रगति का विवरण। [पुस्तकालय में रखे गए। II और III के लिए देखिए सं॰ एल॰ टी॰ 75/89]
- I. Report and Accounts (1988-89) of the Projects and Development India Limited, Sindri and related papers.
- II. Report and Accounts (1988-89) of the Rashtriya Chemicals and Fertilizers Limited, Bombay and related papers.